

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALIASHRAF FATMI): (a) No such instance has been brought to the notice of the Government.

(b) and (c) Does not arise.

Admission to professional courses

1266. SHRI JANARDHANA POOJARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is no uniformity in conducting examination and selection of the candidates for admission to various professional courses, as a result while in some States Government Quota is 50% in others it is just 20% with remaining seats being filled by the Management;

(b) if so, details in this regard;

(c) whether Government propose to evolve a uniform admission and fee structure for the professional courses, with a view to eliminating the prevailing confusion over fees and admission quota and constant litigation over the issue; and

(d) if so, details thereof and if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALIASHRAF FATMI): (a) and (b) Admission to professional courses is decided by each State Government taking into account local needs. However, the Hon'ble Supreme Court has ruled that neither the policy of reservation can be enforced by the State nor any quota or percentage of admission can be carved out to be appropriated by the State in a minority or non-minority unaided educational institutions.

(c) and (d) The Government has been consulting all stakeholders including State Governments to evolve a broad policy in this regard.

State Commissions for Women

1267. SHRI C. RAMACHANDRAIAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that certain States have not set up the State Commission for Women so far;

(b) if so, the reasons therefor;